

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

201. C.P. (IB)/1290(MB)2020

IN THE MATTER OF

ADI Aqua Projects Private Limited

Vs

Star Agri Infrastructure Private Limited

Section 9 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 15.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv Prutha Bhavsar (VC)
For the Respondent: Adv. Sankalp P. (PH)

ORDER

On the request of the Ld. Counsel for the corporate debtor, adjourned to

19.04.2024.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)